

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Eurolife Healthcare Private Limited Date of Commencement of Liquidation: 19-12-2023; List of Stakeholders as on Date: 17-02-2026; Name of IP: Mr. Krishna Chamadia; Process Number: 2; Last 5 digit of registration number: 11220

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				663360				NA
2	Liquidation costs incurred till date				18370784				NA
3	Secured financial creditors	4	1128987685	4	1123361154		5626531		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	257	147325673	244	53937180		93388493		Annexure 5
6	Operational creditors (Employees)	50	41954766	48	22379489		19575277		Annexure 6
7	Operational creditors (Government Dues)	9	605981712	9	568067431		37914281		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	126	294710663	110	210635324		84075339		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1361000427	1	1361000427				Annexure 9
Total		447	3579960926	416	3358415149	0	240579921	0	